

National Company Law Tribunal

Allahabad Bench

Contempt No
CP NO. 3/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Sanjeev Agarwal v/s Satish Kumar Singh.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 425 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajivish Sioha.	Adv.	Petitioner	Rajivish
2.	Anil Kumar	PCS	"	Anil
3.	Uday Chandrai	Adv.	Respondent	Uday
4.	Abhishek Mishra	Adv.	Respondent	Abhishek

Contempt Petition No. 3/ALD/2017

Parties are represented by their respective counsels. Pleadings are almost complete.

The case is fixed for the pre final hearing.

The matter to be listed on 19th February, 2017.

Date: 24/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)